

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 207  
Cont. A (CA) No. 06/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mentor Home Loans India Limited** ...Petitioner  
Versus  
**Mr. Basant Kumar Goyal** ... Respondent

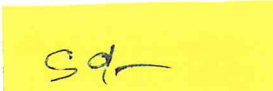
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

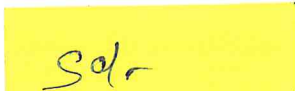
**Present Through Video Conferencing: -**

For the Petitioner : Shivangshu Naval, Adv.  
Akanksha Noval, Adv.

**ORDER**

List the matter on 15.05.2024 at 02:30 PM which is already fixed.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 14, 2024